

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:393

ANSWERED ON:21.04.2015

FOOD PROCESSING INDUSTRIES

Lakhanpal Shri Raghav;Mondal Shri Sunil Kumar

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether Food Processing Industries (FPIs) are playing an important role in establishing synergy between consumers, industry and agriculture and boosting rural economy of the country and if so, the details thereof;
- (b) whether the existing basic infrastructure of FPIs is sufficient for the growth of the food processing sector in the country and if so, the details thereof;
- (c) whether the Government proposes to build a bridge between agricultural universities, premier technological and industrial research institutes and the private sector to actively undertake collaborative strategic research in the food processing sector and if so, the details thereof;
- (d) whether the Government also proposes to strengthen the food processing industries through greater public and private partnership in food technology and if so, the details thereof; and
- (e) the action plan of the Government to maintain the waste management of agricultural produce, meet the increased demand of processed food and improve basic infrastructure of food processing industries?

**Answer**

THE MINISTER FOR FOOD PROCESSING INDUSTRIES (SMT. HARSIMRAT KAUR BADAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 393 FOR ANSWER ON 21ST APRIL, 2015 REGARDING FOOD PROCESSING INDUSTRIES

(a) The Food Processing industry is of enormous significance for India's developing economy because of the vital linkages that it promotes between the industry and agriculture. The growth of the food processing industries helps in minimizing wastages of agriculture produce, ensures better income for farmers, provides employment opportunities, enhances value addition of the agriculture produce and creating wealth in the country.

(b) The existing basic infrastructure in the country is not adequate to meet the requirement of the growing food processing sector. The Ministry is implementing the Scheme for Infrastructure Development for Food Processing with components of Mega Food Park Scheme, Scheme for Cold Chain, Value Addition and Preservation of Infrastructure and Scheme for Setting up/Modernization of Abattoirs to create modern infrastructure in the country for food processing sector.

(c) The Ministry is implementing a Scheme for Research and Development to develop innovative products and processes, and efficient and cost effective technology for processing, preservation and packaging of food products through institutions / organizations in public and private sector. Two institutions in the Ministry namely, National Institute of Food Technology Entrepreneurship & Management and Indian Institute of Crop Processing Technology are engaged in research and development activities in food processing apart from running technical courses for creating competence in the food processing sector. In the last five years IICPT has taken up 18 collaborative projects funded by government and private institutions with other agricultural/food science institutions, research institutes and private industries.

Indian Council of Agricultural Research (ICAR) under Department of Agricultural Research and Education (DARE), Ministry of Agriculture, has 30 collaborative research centres in State Agricultural Universities, Central Institutes and ICAR Institutes to conduct research on post harvest technology and food processing under All India Coordinated Research Project on Post Harvest Technology.

(d)&(e) For promotion and development of food processing sector in the country, Government is implementing various Central Sector Schemes, namely (1) Scheme for Development of Infrastructure for Food Processing having components of Mega Food Parks, Integrated Cold Chain, Value Addition and Preservation Infrastructure and Modernization of Abattoirs (2) Scheme of Technology Upgradation / Establishment / Modernization of Food Processing Industries (spill-over liabilities) (3) Scheme for Quality Assurance, Codex Standards, Research & Development and Other Promotional Activities (4) Scheme for Human Resource Development (spill-over liabilities) and (5) Scheme of Strengthening of Institutions.

During the 12th Five Year Plan the Government also launched Centrally Sponsored Scheme of 'National Mission on Food Processing'

(NMFP) for implementation through the State Governments / Union Territories with the components of (i) Technology Up-gradation / Setting up / Modernization of Food Processing Units (ii) Cold Chain, Value Addition and Preservation Infrastructure for Non-Horticulture Products (iii) Modernisation of Abattoirs (iv) Human Resource Development (v) Promotional Activities (vi) Creating Primary Processing Centers / Collection Centers in Rural Areas (vii) Modernisation of Meat Shops and (vi) Reefer Vehicles. State/ Union Territory Governments were given flexibility in selection of location of projects as well as beneficiaries to harness the potential of value addition by using locally grown raw material for setting up food processing Industries.

However, NMFP has been delinked from Central Government support w.e.f. 1st April, 2015 except in Union Territories. State Governments may now decide to continue with the Mission out of their increased resources resulting from the recommendations of the 14th Finance Commission.

The Ministry is implementing the Scheme of Infrastructure Development for Food Processing for creation of modern infrastructure for food processing industries to meet the increased demand of processed food in the country. The infrastructure projects taken up under this Scheme are required to install the waste management system in the form of ETP/STP in compliance with environment clearances.